

taken as directed by the Secretary/Additional Secretary/Head of the Department.

- (3) *Annual statements:* Annual statements showing particulars of recruitment made such as the number of vacancies filled and the number of Scheduled Castes and Scheduled Tribes recruited have been prescribed for submission by the appointing authorities to the administrative Ministries.
- (4) *Prior approval for dereservation:* Prior approval of the Department of Personnel is required to be obtained by the appointing authorities whenever it becomes necessary to derserve a reserved vacancy included in the roster for permanent and long term temporary appointment due to non-availability of suitable candidates belonging to Scheduled Castes and Scheduled Tribes.

Reorganisation of District Administration

377. SHRI BIRENDRA SINGH RAO :
SHRI MUKHTIAR SINGH MALIK:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to reorganise the district administration recognising it as a basic unit of civil administration throughout the country;

(b) whether there is also any proposal to reorganise districts on the basis of area and size of population; and

(c) what other steps are proposed to bring administrative efficiency, adequate supervision and community participation at district level?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) to (c) The power to fix or alter the boundaries of districts is essentially a matter which falls within the purview of the State Governments. The Administrative Reforms Commission in their report on "State Administration" had *inter-alia* dealt with the "District Administration" and the recommendations of the Commission have been brought to the notice of State Governments for consideration and they have been requested to furnish to the Government of India, in due course, the action taken on the recommendations contained in the report.

Report of Study Team on setting up of Cement Factories

378. SHRI BIRENDRA SINGH RAO:

SHRI MUKHTIAR SINGH MALIK:

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether a Study Team set up by Government has submitted its report on setting up of new cement factories and increasing production of cement in the country;

(b) if so, the recommendations made by the study team; and

(c) the steps taken by Government to implement the recommendations so far and with what result?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) to (c). A Task Force set up by the Planning Commission has assessed the demand for cement by 1978-79 i.e. by the end of Fifth Plan at 28 million tonnes corresponding to a capacity of 33 million tonnes on basis of 85% per cent utilisation of capacity. The present capacity of the cement industry is 19.7 million tonnes. An additional capacity of about 13 million